

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 931 of 2020

In the matter of:

**Sumat Gupta, Resolution Professional,
M/s. Agro Dutch Industries Ltd.**

....Appellant

Vs.

**RD Sharma, Incharge,
M/s. Mars Envirotech Limited & Anr.**

....Respondents

Present

For Appellant: Dr. Rajansh Thukral, Advocate.

For Respondents: Mr. Pankaj Khullar, for R-1 and R-2.

ORDER
(Virtual Mode)

01.04.2021: Heard the Learned Counsel for the Respondents.

Hearing complete. **Order Reserved.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

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